

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP-201/2018 in
OA-2391/2017**

New Delhi, this the 02nd day of November, 2018

**Hon'ble Sh. V. Ajay Kumar, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)**

1. Suresh Kumar, aged -61 years,
S/o late Harcharan Lal,
Retired PGT(Chem) from Govt.
SBV A-Block, Vikaspuri, New Delhi-18,
R/o C2/114FF Janakpuri, New Delhi-58.
2. Ram Kishore, aged -60 years,
S/o Sh. Ram Swarup,
Retired PGT(Pol Sc.) from Govt. SBV A-Block,
Vikaspuri, New Delhi-18,
R/o 14A, Phase 1A, Shiv Shakar Road,
Om Vihar, Uttam Nagar, New Delhi-59.
3. Rita Tara, Aged – 62 years,
D/o Sh. H.L. Sharma,
Retired PGT (English) from SKV, G Block,
Vikaspuri, New Delhi-19,
R/o 107 Manocha Apartments, Vikas Puri, New Delhi.
4. Lalit Gupta, Aged – 58 years,
S/o Sh. Dori Lal Gupta,
Working as PGT (Chem) in GBSSS
Bindapur, New Delhi
R/o C2D/50C, Janakpuri, New Delhi-58.
5. Ramesh Chand, aged – 57 years,
S/o Sh. Laxmi Chand,
Working as PGT(History) in Govt. BSSS
Rajouri Garden Extn., New Delhi,
R/o C-41, Anoop Nagar, Uttam Nagar, New Delhi-59.
6. Ram Ratan Singh, aged – 62 years,
S/o Sh. Jai Singh,
Working as PGT (Physics) in Govt.
SBV, Ashok Nagar, New Delhi
R/o E-28, Jeevan Park Pankha Road, New Delhi-59.
7. Beena Rani Sharma, aged- 62 years,
W/o Sh. A.P. Sharma,
Working as PGT(English) in GGSSS,
Site-I, Sector-III, Dwarka, New Delhi-75

R/o C-107, Crescent Aptt., Sector-18A,
Dwarka, New Delhi-78.

8. Suman Lata Gupta, aged -62 years,
D/o late Sh. Anand Pal Singla,
Working as PGT(Bio) in SKV, B-Block,
Janakpuri, New Delhi.
R/o B-1/526, B-1 Janka Puri, New Delhi-58. Applicants
(through Sh. Yogesh Sharma)

Versus

1. Sh. Anshu Prakash,
Chief Secretary,
Govt. of NCT of Delhi,
New Secretariat, New Delhi.
2. Sh. Amit Singla,
Director of Education,
Govt. of NCT of Delhi, Secretariat, Delhi. ... Respondents
(through Sh. Rohit Bhagat)

ORDER(ORAL)

Hon'ble Sh. V. Ajay Kumar, Member(J)

Today, learned counsel for the respondents while producing an order dated 18.07.2018 submits that they have fully complied with the orders of this Tribunal.

2. In the circumstances, and in view of the substantial compliance of the orders of this Tribunal, this CP is closed. Notices are discharged. The respondents may also release the consequential benefits in terms of their latest order dated 18.07.2018 within a reasonable period. No costs.

(A.K. Bishnoi)
Member(A)

(V. Ajay Kumar)
Member(J)

/ns/